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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
 + W.P.(C) 4982/2015
 GIESECKE & DEVRIENT INDIA PRIVATE LIMITED.

.....
 Through: Mr. Harpreet Singh Ajmani, A
 versus

DEPUTY COMMISSIONER OF INCOME TAX & ORS.

..... R
 Through: Mr. Rahul Chaudhary, Sr. St. C

+ W.P.(C) 4984/2015
 GIESECKE&DEVRIENT INDIA PRIVATE LIMITED,

.....
 Through: Mr. Harpreet Singh Ajmani,
 versus

DEPUTY COMMISSIONER OF INCOME TAX & ORS.

..... R
 Through: Mr. Rahul Chaudhary, Sr. St. C

CORAM:

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

HON'BLE MR. JUSTICE NAJMI WAZIRI

ORDER

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08.03.2017

Learned counsel for the petitioner submits that
 claimed in these writ petitions have been rendered infructu
 of the CIT(A)'s orders made on 15.12.2016 and 09.01.2017

The writ petitions are, accordingly, dismissed as with

S. Ravindra Bhat
 S. RAVINDRA BHAT

NAJMI WAZIRI
 NAJMI WAZIRI, J

MARCH 08, 2017/acm